N O T I C E

In continuation of the Notification dated 16th December 2024, regarding Christmas Vacation 2024, it is hereby notified for the information of Advocates and Parties-in-person that the Single Bench presided over by **the Hon'ble Shri Justice Ashwin D. Bhobe** from 27th December 2024 to 28st December 2024 has issued following directions :-

1. The Court shall sit on 27th December, 2024 at 2:30 p.m. after Division Bench work is over, only if required.

2. Praecipe required to be submitted to Court Associate/ Sheristedar from 10:30 a.m. to 11:30 a.m. In the extremely urgent matters that cannot wait until re-opening.

3. If it is found that the matter is not urgent enough to be moved in the vacation, cost may be imposed.

By Order

Sd/-
(S.R. Agrawal)
Registrar (Judl.-II)
High Court (A.S.), Bombay

Date : 19th December 2024